

F. No. 36(6)/2014-Judl.
Government of India
Ministry of Law and Justice
Department of legal Affairs
Judicial Section

Shastri Bhawan, New Delhi
30th December, 2014

ORDER

In continuation of this Department's earlier order of even number dated 21st July, 2014, 23rd July, 2014 and 7th November, 2014 and in supersession of the order of even number dated 15th November, 2014 relating to Central Government Standing Counsel, the President is pleased to engage Shri Rakesh Kumar, Advocate and Mrs Bharathi Raju, Advocate as Central Government Standing Counsel in Delhi High Court with immediate effect for a period of two years or until further orders, whichever is earlier.

2. The engagement of Shri Rakesh Kumar, Advocate and Mrs Bharathi Raju, Advocate will be governed by the terms and conditions contained in this Department's O.M.No.26(1)/99-Judl. Dated 24th September, 1999 read with O.M.No.26(10)/2011-Judl. dated 01.09.2011.

Hindi version of this order will follow.

Zoya Hadke
(Zoya Hadke)

Joint Secretary & Legal Adviser to the Govt. of India.

Copy to:-

1. Shri Rakesh Kumar, Advocate 254, First Floor, opp. Navinta, Near Dev Samaj School, Sukhdev Vihar, New Delhi-25, contact No. 9810635888
2. Mrs Bharathi Raju, Advocate, 216, New Lawyers Chambers, Bhagwan Dass Road, N Delhi-1, contact No. 9868895906.
3. Shri P. K. Behera, Deputy Legal Adviser, Litigation (HC) Section, Delhi High Court, Shershah Road, New Delhi.
4. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
5. The Registrar, CAT, New Delhi
6. Cash (LA) Section w.r.t. payment of retainer fee to the above mentioned CGSC.
7. Sh. Rakesh Kumar and Mrs. Bharathi Raju are requested to provide the Bank details and PAN to the Cash Section through Fax No.23387752 or e-mail ddo-la@nic.in.
8. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 10 spare copies.

R.K. Srivastava
(R.K. Srivastava)
Deputy Legal Adviser